

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(CAA) No.56/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company	Shiyaji Silk Mills Pvt.Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

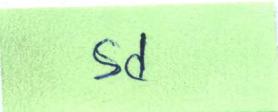
17. Debanjan Saha, Adu Petitioners

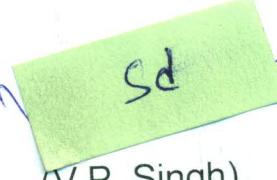
 20/2/2018

ORDER

Ld. C.S. for the Petitioner is present.

Heard, reserved for order.


 (Jinan K.R.)
 Member (Judicial)


 (V.P. Singh)
 Member (Judicial)